




| Sr. No. | Date | Orders |
|------------|------------|---|
| | 02-11-2000 | <p>Present: Mr. R.S. Gupta for the petitioner. Mr. Anil Soni for the State.</p> <p><u>CrI.M(M) 3880/2000</u></p> <p>Learned Public Prosecutor has placed before me the record showing that the petitioner has been involved in two other cases under the N.D.P.S. Act. However, at this stage, learned counsel for the petitioner wishes to withdraw this petition.</p> <p>Dismissed as withdrawn.</p> <p>November 02, 2000 MLB</p> <p> (R.S. Sodhi) JUDGE</p> |